

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 101(ND)14

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2018.**

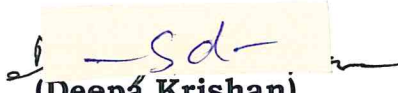
**NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M. S. Koldhold Industries Ltd. & Ors.**

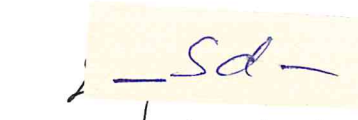
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Sourabh Gupta and Mr. Puneet Yadav, Advocates		
	For the Respondent (s)	: None		

**Order**

Be listed before the Regular Bench on 11<sup>th</sup> December, 2018.

  
**(Deepa Krishan)**  
**Member(T)**

  
**(Dr. Deepti Mukesh)**  
**Member(J)**

(Sapna)